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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP	-	For non-	621A	Sree Valliappa Textile Ltd	
No.89/BB/		compliance			
2017					

SL. NAME (IN	CAPITAL)	SIGNATURE
NO. & PHONE	NUMBER REPRESENTAT	ION TO WHOM
1. CA.R. MU		er Dil
98410	47064	

PCS for petitioner is present. The matter is listed today for admission and for hearing. PCS appeared in pursuance of notice issued by this Tribunal. Heard the PCS for petitioner. He reported that the petitioner originally filed the application before the CLB and this matter was transferred from CLB to this Tribunal.

We have received the ROC report.

List it for orders on 28.09.2017.

MEMBER (J)

MEMBER (T)